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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :  
PETITION NUMBER : TCP/39/2016  
NAME OF THE PETITIONER(S) : N. Thirumurthy & another  
NAME OF THE RESPONDENT(S) : M/s Sree Pavithra Steels Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Sri Vankini for V. Mahesh & Associates	Counsel for Petitioner	Sri Vankini
2.	B. DESIKAN for A. K. Mylsamy Associates	R <sub>1</sub> - R <sub>5</sub>	Desikan B.

**ORDER**

Counsel for both the parties are present. Counsel for respondent reported that the mediation and efforts for the settlement have failed and hence ready for submitting final arguments. He also submitted that the matter pending before the High Court of Madras is independent and it has no bearing on this and also on connected matter. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)